

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2448
ANSWERED ON:08.12.2006
HOUSES FOR POOR IN URBAN AREAS
Baitha Shri Kailash

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) Whether the Government proposes to provide houses to the people living below poverty line in the urban areas on the pattern of Indira Awaas Yojana ;
- (b) If so, the details thereof; and
- (c) The manner in which the list of BPL is likely to be prepared ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b) : The Government has already been implementing a Centrally Sponsored Scheme called Valmiki Ambedkar Awas Yojana (VAMBAY) with effect from 2.12.2001, to ameliorate the conditions of urban slum dwellers living below poverty line, who do not possess adequate shelter. The Scheme of VAMBAY has the primary objective to facilitate construction and upgradation of dwelling units and to provide health and enabling urban environment through community toilets. The Scheme of VAMBAY has since been subsumed in the newly launched programme of Basic Services to the Urban Poor (BSUP) under Jawaharlal Nehru National Urban Renewal Mission for the 63 Mission cities and in the Integrated Housing and Slum Development Programme (IHSDP) for the towns/cities other than the Mission cities. The BSUP/IHSDP has been launched on 03.12.2005.

(c) : Selection of beneficiaries under Valmiki Ambedkar Awas Yojana (VAMBAY) has done by the States through State Urban Development Authority (SUDA)/ District Urban Development Authority (DUDA) in consultation with the local authorities. The programmes under BSUP/IHSDP is being undertaken on the whole-slum basis.